

F.No. 10/47/2017-Estt./NCLAT

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (M.T.N.L. Building), 9, C.G.O. Complex,
Lodhi Road, New Delhi – 110003. Ph. 24306840. Email: deputyregistrar-nclat@nic.in

Dated: 31st January, 2024

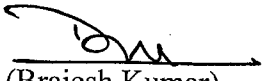
OFFICE ORDER
(NO. 019 / 2024)

Subject: Sexual harassment of women at workplace – Constitution of Internal Complaints Committee.

As per the orders of the Hon'ble Chairperson, National Company Law Appellate Tribunal and in supersession of the Office Order of even number dated 23.08.2023, the Internal Complaints Committee of NCLAT, under Section 4 of The Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013, is hereby re-constituted as under: -

- | | |
|--|-------------|
| 1. Smt. Sujata Kumari, Court Officer, NCLAT | Chairperson |
| 2. Smt. Neelam Nain, Court Officer (ad hoc), NCLAT | Member |
| 3. Smt. Shashi, M.T.S., NCLAT | Member |
| 4. Ms. Kunjamma Mathew, YWCA of Delhi | Member |

The Committee shall function in accordance with the provisions of "The Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013" as passed by the Parliament. The composition of the Committee shall take effect from the date of issue of this Office Order and its Chairperson and other Members shall hold office for a period of three years or until further orders, whichever is earlier.


(Brajesh Kumar)
Assistant Registrar

To

The Chairperson and the Members of the Internal Complaints Committee.

Copy for information to: -

1. SPS / PS to Hon'ble Chairperson.
2. Shri Hemant Kumar, Under Secretary to the Govt. of India, Ministry of Corporate Affairs, 5th Floor, A-Wing, Shastri Bhawan, New Delhi.
3. Notice Board / NCLAT Website.
4. Office Order file.